

National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: V.M Resorts & Restaurants Pvt Ltd,

SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vimal Yadav	Adv	Petitioner	Vimal Yadav
<u>2.</u>	Anil K. Tiwari	Adv.	Respondent	Anil K. Tiwari

CP NO.95/ALD/2017

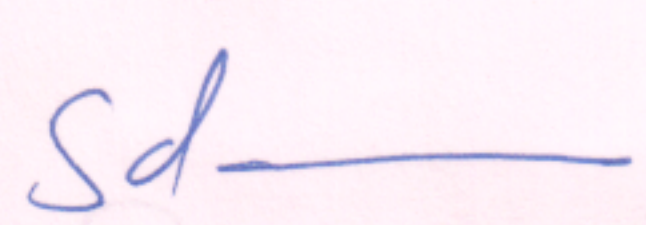
Sh. Vimal Yadav, Advocate for the petitioner. Sh. Anil Kumar Tiwari, Advocate for the respondent.

At the request of Ld. Counsel for the respondent, a final opportunity is granted for argument.

The matter is adjourned to 25th January, 2018.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)